C.P No. 537/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES: Itz Cash Card Limited.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	RAMUL	PRACTICING	
	RHADRIYA	COMPANY	· h ·
		SECRETARY	Don
		CTHROUGH BR	(4)
		SPOAJ	

ORDER

CP 537/14(1)/NCLT/MB/MAH/2017

On the Company petition moved by the Petitioner under Section 14 of the Companies Act, 2013, the Petitioner is hereby directed to serve notice upon the Creditors and other Regulators as mentioned under NCLT Rules and give paper publication as mentioned under Rule 68 of the NCLT Rules within 30 days hereof.

List this matter for hearing on 18.1.2018.

Sd/V. NALLASENAPATHY
Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)